

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**RA-294/2015 in  
OA-2346/2013  
MA-3833/2015**

**New Delhi this the 08<sup>th</sup> day of January, 2016.**

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Union of India,  
Through the Secretary,  
Ministry of Information & Braodcasting,  
'A' Wing, Shastri Bhawan,  
New Delhi-1.
  
2. Director,  
Song & Drama Division,  
Ministry of Information & Braodcasting,  
CGO Complex, Lodhi Road,  
New Delhi - 110003. ....Review Applicants

(By advocate: Mr. Hilal Haider)

Versus

1. Smt. Kalyani Mukherjee,  
Dancer,  
Song & Drama Division,  
Ministry of Information & Braodcasting,  
9<sup>th</sup> Floor, Soochna Bhawan,  
CGO Complex, Lodhi Road,  
New Delhi – 110003.
  
2. Sh. Biswjit Mandal,  
Dancer,

Song & Drama Division,  
Ministry of Information & Braodcasting,  
9<sup>th</sup> Floor, Soochna Bhawan,  
CGO Complex, Lodhi Road,  
New Delhi – 110003. ... Respondents

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J)**

Mr. Hilal Haider, learned counsel for the review applicants on instructions, seeks leave of this Tribunal to withdraw the RA. Accordingly, the RA is dismissed as withdrawn.

**(Shekhar Agarwal)**  
**Member (A)**

/ns/

**(V. Ajay Kumar)**  
**Member (J)**